

Declaration of Assets and Liabilities

Year 2022

I, SHIVANSHU ANAND, son/daughter/wife of Late Railash Prasad Sharma.

aged 38 years, belonging to Administrative

service and presently working as Section officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	5000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000/-	15,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	SBI PPF 1,32,921/- LIC - 5,00,000/- Premium 25,800 ANNUALLY	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	CAR-TATA ALTROZ XZ (BROIER 2483) PLATINA BIKE (BRIAF 404)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	30 gm GOLD	225 gm Gold 450 gm SILVER	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	ALL TYPE OF HOME APPLIANCES (~ 100000/- value)	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ANCESTRAL 18 DLMIL SULTANGANS BHAGALPUR	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	PATERNAL 3.5 KATHA SULTANGANS BHAGALPUR	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	PATERNAL SULTANGANS BHAGALPUR	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	UBI, DANAPUR, CAR LOAN	6,59,000/-
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - AKYPAG764H	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110143656649

Gender :- M (M/F)

Date of Birth :- 01/03/1983 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- ADMINISTRATIVE CADRE, BIA SECRETARIAT SERVICE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :- BHAGALPUR, BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: SHIVANSHU ANAND

Designation: SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA.

Place: PATNA

Date: 15/2/2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.